

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-964
TO BE ANSWERED ON-08.02.2018

POWER PURCHASE AGREEMENTS

964. SHRI PARVESH SAHIB SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether there are standardised power purchase agreements that the Government has entered into with the solar power companies;
- (b) if so, the number of such agreements that have been entered, State-wise including Delhi;
- (c) whether any breaches have occurred with respect to any of the agreements so far and if so, the details thereof and if not, the measures taken to ensure the compliance; and
- (d) whether the Government is taking any further steps to attract better private players to enter into these agreements and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) & (b) The Government does not enter into Power Purchase Agreement (PPA) with Solar Power companies directly. The Central Public Sector Undertakings e.g. Solar Energy Corporation of India (SECI) and National Thermal Power Corporation (NTPC) enter into Power Purchase Agreements with solar power developers. In addition, Distribution Companies (DISCOMS) of different States enter into PPAs. The Ministry of New & Renewable Energy has devised a model Power Purchase Agreement, which a procuring agency may adopt or modify as per their specific requirements. The State/UT-wise details of no. of projects wherein PPAs have been signed by SECI and NTPC are given in Annexure.

(c) SECI and NTPC have reported that there is no breach of PPA.

(d) Solar power developers are selected on the basis of transparent bidding process after taking into account the technical and financial strengths of developers specified in Request for Selection (RfS).

ANNEXURE REFERRED TO IN REPLY TO PART (A) AND (B) OF LOK SABHA UNSTARRED Q.NO. 964 FOR 08.02.2018

(I) DETAILS OF PPAs ENTERED INTO BY NTPC

1. NTPC has developed 870 MW Grid connected Solar PV Projects under own capacity expansion plan and signed PPAs with State Utilities.

2. 105 number PPAs have been signed with various Solar Project Developer (SPD) under NSM Phase II Batch II Tranche I for 2750 MW capacity. State-wise details of these PPAs are as follows:

Sl.No.	State	No. of PPAs
1.	Andhra Pradesh	14
2.	Rajasthan	29
3.	Uttar Pradesh	10
4.	Telangana	40
5.	Karnataka	12

3. PSAs have been signed with State Utilities under NSM Phase II Batch II Tranche I for 3000 MW as per the following details:

Sl.No.	State	No. of PSAs
1.	Andhra Pradesh	05
2.	Rajasthan	10
3.	Uttar Pradesh	02
4.	Telangana	06
5.	Karnataka	08

4. Under NTPC owned solar power projects, 11 no. of PPAs totaling 870 MW have been signed with State utilities as per the following details:

Sl.No.	State	No. of PPAs
1.	Andhra Pradesh	1
2.	Rajasthan	1
3.	Madhya Pradesh	2
4.	DVC	2
5.	A&N	1
6.	Odisha	2
7.	Himachal Pradesh	1
8.	Telangana	1

(II) DETAILS OF PPAs ENTERED INTO BY SECI

S. No.	State	NSM Ph-II, Batch-I (Nos)	NSM Ph-II, Batch-III and NSM Ph-II Batch-IV (Nos)
1	Andhra Pradesh	-	08
2	Chhattisgarh	-	02
3	Gujarat	04	07
4	Karnataka	01	24
5	Madhya Pradesh	12	-
6	Maharashtra	03	28
7	Odisha	01	08
8	Rajasthan	21	10
9	Tamil Nadu	1	-
10	Uttar Pradesh	-	07
	Total	43	94